

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED		
1.	Name of corporate debtor	ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03/07/2014
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29253MH2014PTC255827
5.	Address of the registered office and principal office (if any) of corporate debtor	ROLTA TOWER -A, ROLTA TECHNOLOGY PARK MIDCMAROL, ANDHERI (EAST), Mumbai City, MUMBAI, Maharashtra, India, 400093
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on 13.10.2023. Order received on 14.10.2023
7.	Estimated date of closure of insolvency resolution process	11.04.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sonu Gupta, having registration No. IBBI/IPA001/IP-P-02261/2021-2022/13534
9.	Address and e-mail of the interim resolution professional, as registered with the Board	42/1201, 11 th Floor, N.R.I. Complex, Seawoods Estates, Nerul, Navi Mumbai 400706 rpsonugupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 407, Belapur Concorde Premises, Plot No. 66A, Sector 11, CBD Belapur, Navi Mumbai 400614 rolta.cirp@gmail.com
11.	Last date for submission of claims	28-10-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in Physical Address: as above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED** on 13.10.2023, and the insolvency commencement date is 14.10.2023.

The creditors of **ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 28.10.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



A handwritten signature in blue ink, appearing to read "Sonu Gupta".

Name and Signature of Interim Resolution Professional: Sonu Gupta

Date and Place: 16.10.2023, Navi Mumbai